

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1983-1984 OF 2004

COMMNR. OF CENTRAL EXCISE, JAIPUR

Appellant (s)

VERSUS

M/S. BIRLA CORP. LTD. & ANR.

Respondent(s)

(With appln(s) for condonation of delay in filing appeal and stay and rectification of order passed earlier and office report)

Date: 11/01/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. Mohan Parasaran, A.S.G.

Mr. K. Swami,Adv.

Mrs. Rekha Pandey,Adv.

Mr. B. Krishna Prasad,Adv.

For Respondent(s)

Mr. Harish N. Salve, Sr.Adv.

No.2

Mr. Ashok Sagar,Adv.

Ms. Meera Mathur,Adv.

RR-1

Mr. S.K. Bagaria, Sr.Adv.

Mr. Praveen Kumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Delay condoned.

Judgment reserved.

(Neena Verma)

Court Master

(Madhu Saxena)

Court Master